

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 113 & 114 OF 2016**

**Dated: 23<sup>rd</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:-**

**Alipurduar Transmission Ltd. ....Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aniket Prasoon  
Mr. Abhishek Kumar  
Mr. Amit Kumar

Counsel for the Respondent (s) : Mr. K. S. Dhingra for R-1  
Mr. R.B. Sharma for R-2 to R-6

**ORDER**

It is represented that pleadings are complete.

List these matters for hearing on **09.05.2017.**

**(I.J. Kapoor)  
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**